

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indiranagar,  
Bangalore- 560 038.

Dated: 11/11/87

APPLICATION NOS. 886 & 887 /87 (F)

W.P.No. \_\_\_\_\_

APPLICANT

vs

RESPONDENTS

Shri K.B. Sadashivaiah & another  
To

The Divisional Railway Manager,  
Southern Rly, Bangalore Division & 7 Gra

1. Shri K.B. Sadashivaiah  
Chief Travelling Ticket Inspector(Retd)  
Grade - II

C/o Office of the Chief Travelling Ticket Inspector/Sleeper  
Southern Railway  
Bangalore City  
Bangalore - 560 023

2. Shri J.A. Burchell  
Chief Travelling Ticket Inspector  
Grade - II (Retd)

C/o Office of the Chief Travelling Ticket  
Inspector/Sleeper  
Southern Railway  
Bangalore City  
Bangalore - 560 023

Recd. Dr. J.R. the applicant  
B. S. S. 21/11/87  
(K.B. Sadashivaiah)  
Applicant

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN

INTERIM ORDER passed by this Tribunal in the above said application  
on 29-10-87.

RECEIVED (Copies 12/11/87)

Diary No. 1415/CR/87

Date: 12-11-87

Encl: as above.

By Deputy Registrar  
DEPUTY REGISTRAR  
(JUDICIAL)

dc

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

DATED THIS THE 29TH DAY OF OCTOBER, 1987

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman  
and  
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NO. 886 & 887/87

1. Shri K.B. Sadashiviah,  
Rtd. Chief Travelling Ticket  
Inspector, Gr.II,  
Southern Railway,  
Bangalore city.
2. J.A. Burchall,  
Rtd. Chief Travelling  
Ticket Inspector, Gr.II  
Southern Railway,  
Bangalore.

.... Applicants.

v.

1. The Divisional Railway Manager,  
Southern Railway,  
Bangalore.
2. The Divisional Personnel  
Officer, Southern Railway,  
Bangalore.
3. Sri. S. Abdul Salam,  
Chief Travelling Ticket  
Inspector, Gr.II, Park Town,  
Madras.
4. Sri L. Christides,  
Chief Travelling Ticket  
Inspector, Gr.I,  
Southern Railway,  
Bangalore.
5. Sri B.K. Thiagarajan,  
Chief Travelling Ticket  
Inspector, Grade-I,  
Southern Railway,  
Bangalore.
6. Sri. B.S. Vasudeva Rao,  
Chief Travelling Ticket,  
Inspector, Gr.I,  
Southern Railway,  
Bangalore.

Sri. N. Karivardan,  
Chief Travelling Ticket  
Inspector/Gr.II,  
Southern Railway,  
Bangalore.



8. Sri. S. Harichandra Rao,  
Chief Travelling Ticket  
Inspector, Gr.II,  
Southern Railway,  
Bangalore.

.... Respondents.

These applications having come up for hearing to-day,  
Vice-Chairman made the following:

O R D E R

In these applications made under Section 19 of the  
Administrative Tribunals Act, 1985, <sup>('the Act')</sup> the applicants have  
challenged the promotions of respondent Nos. 3 to 5 made  
by the Divisional Personnel Officer, Bangalore (DPO) on  
17.4.1985 and the consequent seniority accorded to them.

2. In making these applications there is a delay of  
two years and 206 days. In IA No.1 the applicants have  
sought for condoning the said delay.

3. Sriyuths K.S. Sadashivaiah and J.A. Burchell  
applicants appeared in person and pray for condoning the  
delay and admission of their applications.

4. The reason pleaded by the the applicants for con-  
doning the delay is that they had made repeated represen-  
tations before the authorities and they were not favour-  
ably disposed by them. We will even assume this to be  
true and correct.

5. The representations made were not statutory remedies.  
If they were not statutory then the same cannot justifiably be  
reckoned for condoning the delay.



6. Every one of the reasons stated by the applicants for condoning the delay does not constitute a sufficient ground for condoning the delay of 2 years and 206 days in making the applications under the Act.

7. Even otherwise the applicants who have also retired from service, cannot make a serious grievance on the promotion of others and their seniority. On this view also we should decline to interfere.

8. On the foregoing discussion, we reject IA No.1 viz. application for condonation of delay as also the applications at the admission stage without notices to the respondents.



Sd/-  
Vice-Chairman  
29/10/87

Sd/-  
Member (A) ✓ 24.10.87

- True copy -

bsv/Mrv.

*R. Venkatesh*  
DEPUTY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
DANAGALORE